

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

**RECRUITMENT -STATE JUDICIAL SERVICE- DISTRICT JUDGES BY
DIRECT RECRUITMENT AND RECRUITMENT BY TRANSFER
(ACCELERATED) - VACANCIES-NOTIFIED.**

ROC No.24/2019-RC

DATED: 28.03.2019

Ref: Order dated 04.01.2007 of the Hon'ble
Supreme Court of India in Civil Appeal No.
1867 of 2006.

The vacancies in the category of District Judges to be filled under Direct Recruitment (Under 25% quota) and by transfer through a limited departmental competitive examination (Accelerated Recruitment by Transfer) (10% quota) as per time schedule fixed in MALIK MAZHAR SULTAN AND ANR) Vs. U.P.PUBLIC SERVICE COMMISSION & ORS., for the year 2019 are **NIL**.


REGISTRAR(RECRUITMENT)